

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 110**

**CP No. 70/Chd/Pb/2021**

**IN THE MATTER OF:**

**Bhupinder Chand Puri**

...

**Petitioner**

**Versus**

**Help Finance Limited**

...

**Respondent**

**Under Section: 71 (10)**

**Order delivered on 19.07.2024**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 13.08.2024.

Sd/-

**Court Officer**